

**THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)
KOHIMA BENCH.**

NOTIFICATION

Dated Kohima, the 6th August, 2018.

NO.HC(K)05/2013/REG/ _____/:: In reference to Nagaland Judicial Service Grade III ADVT:HCXXXVII-22/2018/432/R.CELL Dated 1/8/2018. This is a general information to all concerned that in view of the reported non availability of I.P.O in some districts of the State Demand Draft may be drawn in lieu of I.P.O addressed to Registrar, Gauhati High Court Kohima Bench payable at S.B.I (Lerie Branch) Kohima Nagaland.

SD/-

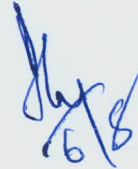
(MRS .Y.LONGKUMER)

Registrar Gauhati High Court Bench

Memo NO. HC(K)05/2013/REG/ 399-402 / ::Dt.Kohima, the 6th August, 2018.

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1. Registrar General, Gauhati High Court ,Guwahati.
2. Registrar (Vigilance), Gauhati High Court ,Guwahati.
3. Notice Board, Gauhati High Court Kohima Bench.
4. Notice Board, all District Courts.


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(MRS .Y.LONGKUMER)

Registrar,
Gauhati High Court Bench.